

**Transfer of Foreign Exchange to Pakistan
and Misuse of Foreign Travel Scheme**

1000. SHRI C. JANGA REDDY :

SHRI BRAJA MOHAN
MOHANTY :

DR. A.K. PATEL :

SHRI KAMLA PRASAD
SINGH :

Will the Minister of FINANCE be pleased to state :

(a) whether his attention has been drawn to the news item appearing in 'Hindustan Times' of 11th October, 1985; that India has been giving thousands of dollars daily at the rate of 500 dollars per person to Jhuggi Jhompari dwellers at Turkman Gate, Delhi and others for going to Pakistan to meet their relations who apply on forms of 'Foreign Travel Scheme' and this money is being utilised by Pakistan for purchasing arms and ammunition from U S A ;

(b) if so, the facts in this regard;

(c) whether Government have considered the proposal that the Indians going to Pakistan should be given Pakistan currency instead of dollars and if so, the decision taken by Government in this regard; and

(d) the amount of dollars that has reached Pakistan from India as per the statistics available for the last three years ?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) : (a) Yes,
Sir.

(b) Any person resident in India, irrespective of age, proceeding to any foreign country, including Pakistan, under the Foreign Travel Scheme (FTS) is eligible to obtain from an authorised dealer, foreign exchange upto U.S. \$ 500/-, or its equivalent, once in two years. Further, under the Neighbour-hood Travel Scheme (NTS) a person resident in India, irrespective of age, is eligible to visit any country in the neighbourhood group of countries, including

Pakistan, and to the release of foreign exchange upto U.S. \$ 250/-, or its equivalent, once in two years. The foreign exchange thus taken out of India to any foreign country, including Pakistan and utilised there by the passengers, becomes the foreign exchange earnings of that country who may use it for any purpose. The Government has not come across any racket where the Pakistan authorities or Pakistan International Air-lines have sponsored passages of the Indians to Pakistan with the sole intention of earning more foreign exchange for Pakistan.

(c) No such proposal is under consideration at present.

(d) The information, to the extent possible, is being collected and will be laid on the Table of the House.

Facilities to Attract More Tourists

1001. SHRI CHINTAMANI JENA ;

SHRI AMARSINH RATHAWA :

Will the Minister of PARLIAM-
MENTARY AFFAIRS AND TOURISM
be pleased to state :

(a) whether it is a fact that the present tourism industry is looking after only the rich and privileged class;

(b) whether it is also a fact that all the present facilities are being given to those people who belong to upper income group;

(c) whether Government propose to build the necessary infrastructure in the form of cheap and reasonable accommodation as well as provide facilities to travel at a reasonable cost to attract more tourists, from abroad as well as from within the country; and

(d) if so, the steps taken by Govern-
ment in this respect ?

THE MINISTER OF PARLIA-
MENTARY AFFAIRS AND TOURISM
(SHRI H.K.L. BHAGAT) : (a) and (b).
No, Sir.

(c) and (d). The Central Department